## GOVERNMENT O F INDIA MINISTRY OF CORPORATE AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 855 ANSWERED ON TUESDAY, JULY 30, 2024

## FUNDS SPENT UNDER CSR IN SC/ST AREAS OF THE COUNTRY QUESTION

### 855 # DR. BHIM SINGH:

Will the Minister of Corporate Affairs be pleased to state:

(a) whether any steps have been taken/proposed to be taken by Government to ensure that various Public Sector Banks (PSBs) spend money under Corporate Social Responsibility (CSR) in the most backward, SC/ST dominated areas of the country; and

(b) if so, the details of CSR amount spent in the State of Bihar during the last five years, districtwise and scheme-wise?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## [SHRI HARSH MALHOTRA]

(a): The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII of the Act indicates the list of eligible activities that can be undertaken by the companies as CSR. The Schedule VII enlists development sectors inter-alia health, education, slum area development, rural development wherein socially and economically backward sections of society including tribal are among the primary beneficiaries. Further, item no. (iii) of Schedule VII of the Act mentions "measures for reducing inequalities faced by socially and economically backward groups;" and item no. (viii) Schedule VII of the Act provides "contribution to the fund set up by the Central Government for socio-economic development and relief and welfare of the Scheduled Castes, the Scheduled Tribes, other Backward Classes, Minorities and Women;" as eligible CSR activities. The beneficiary wise CSR data is not maintained by the Ministry.

Further, as per inputs furnished by Department of Financial Services (DFS), Public Sector Banks (PSBs) are not incorporated under the Companies Act, 2013 ('Act). As such, the provisions of Corporate Social Responsibility (CSR) mentioned in Section 135 of the Companies Act, 2013 are not applicable to Public Sector Banks. PSBs undertake CSR related activities as per Reserve Bank of India's guidelines and bank Board approves policy in this regard.

(b): the details of CSR amount spent in the State of Bihar during the last five years, districtwise and scheme-wise is at annexure -1 and annexure-II respectively.

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### Annexure-1

### ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 855 FOR 30.07.2024

SI. NO.	CSR Districts	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1.	Araria	4.97	0.11	0.01	7.73	2.13
2.	Arwal	0.11	-	_	-	-
3.	Aurangabad	0.01	0.80	1.48	4.64	12.04
4.	Banka	_	-	0.03	0.68	7.50
5.	Begusarai	3.15	3.50	3.53	8.90	18.11
6.	Bhagalpur	0.10	0.91	0.88	1.11	9.01
7.	Bhojpur	0.58	3.05	5.44	2.06	12.81
8.	Buxar	-	0.40	0.84	0.51	1.08
9.	Darbhanga	0.03	0.11	1.62	5.40	12.06
10.	Gaya	0.98	2.01	1.68	6.11	5.78
11.	Gopalganj	0.12	0.10	0.17	0.61	1.11
12.	Jamui	0.01	0.44	0.36	0.69	8.93
13.	Jehanabad	0.31	0.18	0.34	0.29	1.40
14.	Kaimur (Bhabua)	-	0.00	0.00	0.34	0.02
15.	Katihar	0.00	0.06	0.23	0.80	0.09
16.	Khagaria	-		0.00	1.42	3.53
17.	Kishanganj	0.01	0.30	1.15	2.99	38.36
18.	Lakhisarai	-	0.02	0.10	-	0.24
19.	Madhepura	-	-	0.50	0.31	0.09
20.	Madhubani	0.37	-	0.15	0.18	0.58
21.	Munger	0.05	-	0.26	0.78	3.84
22.	Muzaffarpur	2.62	0.73	5.55	9.68	10.09
23.	Nalanda	1.07	0.74	1.89	2.90	3.58
24.	Nawada	0.10	2.13	-	0.34	1.67
25.	Pashchim Champaran	0.08	0.32	0.65	39.73	1.36
26.	Patna	14.73	8.35	16.86	23.03	26.54
27.	Purbi Champaran	1.27	2.23	0.20	0.47	1.53
28.	Purnia	0.15	-	0.14	1.19	12.10
29.	Rohtas	0.56	0.08	0.27	-	0.63
30.	Saharsa	0.49	0.02	-	0.29	0.26
31.	Samastipur	0.94	0.42	0.82	6.15	6.89
32.	Saran	-	0.10	0.76	3.75	10.92
33.	Sheikhpura	-	-	-	1.07	2.31
34.	Sheohar	-	-	0.00	0.03	0.00
35.	Sitamarhi	5.51	4.79	1.77	1.81	3.51
36.	Siwan	-	-	0.55	-	0.76
37.	Supaul	-	-	-	0.00	0.28
38.	Vaishali	0.98	0.12	2.30	0.82	1.69
39.	NEC/Not Mentioned *	98.66	78.48	39.35	29.14	12.55
Grand Total		137.95	110.48	89.89	165.97	235.37

[Data upto 31.03.2024) [Source: Corporate Data Management Cell]

\*Companies either did not specify the names of District or indicated more than one District where projects were undertaken.

## ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 855 FOR 30.07.2024

Development Sector Wise CSR data in Bihar (Amount in Rs. crore)										
S.No.	Development Sectors	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23				
1.	Agro forestry	53.55	45.77		0.17	0.84				
2.	Animal welfare	-	-	0.54	0.07	0.40				
3.	Armed Forces, Veterans, War Widows/ Dependants	-	0.40	0.00	0.05	0.01				
4.	Art And Culture	0.33	0.19	1.18	0.30	1.33				
5.	Conservation of natural resources	-	0.16	0.01	-	0.27				
6.	Education	29.19	11.63	20.65	16.98	32.18				
7.	Environmental Sustainability	4.06	0.65	15.93	5.38	5.76				
8.	Gender Equality	-	0.20	-	0.17	0.20				
9.	Health Care	13.41	18.74	24.77	60.00	53.44				
10.	Livelihood Enhancement Projects	1.24	11.35	9.50	12.12	13.96				
11.	Other Central Government Funds	-	-	-	-	0.01				
12.	Poverty, Eradicating Hunger, Malnutrition	1.95	2.59	5.02	12.66	3.61				
13.	Rural development projects	22.06	5.34	7.79	14.07	30.42				
14.	Safe drinking water	0.34	0.18	0.27	0.45	8.48				
15.	Sanitation	4.58	3.13	0.38	0.53	67.84				
16.	Senior citizens welfare	0.00	0.04		0.07	0.04				
17.	Setting up homes and hostels for women	-	-	0.10	-	0.10				
18.	Setting up orphanage	0.03	0.11	-	0.80					
19.	Slum area development	-	0.13	0.00	0.04					
20.	Socio-economic inequalities	0.01	3.63	0.21	39.66	0.48				
21.	Special education	0.39	0.05	0.12	0.05	0.6				
22.	Technology incubators	-		0.40						
23.	Training To Promote Sports	0.37	0.10	0.10	0.96	3.52				
24.	Vocational skills	4.32	2.74	1.86	1.22	11.52				
25.	Women Empowerment	2.11	3.35	1.05	0.21	0.30				
Grand Total		137.95	110.48	89.89	165.97	235.3				

[Data upto 31.03.2024) [Source: Corporate Data Management Cell]